

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24.

IA(I.B.C)/1718(MB)2023
IN C.P. (IB)/1057(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 03.04.2024

NAME OF THE PARTIES:

Sterling Enamelled Wires
Private Limited

Vs.

Nik -san Engineering Company
Limited

SECTION: 9, 43(1) r/w Sec 44 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016.

ORDER

IA(I.B.C)/1718(MB)2023

1. Mr. Agam H Maloo, Ld. Counsel for the Applicant present. None present for the Respondent.
2. Ld. Counsel for the Applicant intends to withdraw the present application. Permission granted. In view of the above request, IA(I.B.C)/1718(MB)2023 is **dismissed as withdrawn**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)